

1	2	3	4
13	Meghalaya . . . . .	200	50
14	Nagaland . . . . .	200	50
15	Orissa . . . . .	200	50
16	Punjab . . . . .	200	50
17	Rajasthan . . . . .	200	50
18	Sikkim . . . . .	(M.V. Act is yet to be extended to this State)	
19	Tamil Nadu . . . . .	200	50
20	Tripura . . . . .	200	50
21	Uttar Pradesh . . . . .	200	50
22	West Bengal . . . . .	200	50
23	Andaman and Nicobar Islands . . . . .	—	—
24	Arunachal Pradesh . . . . .	125	25
25	Chandigarh . . . . .	125	25
26	Dadra & Nagar Haveli . . . . .	125	25
27	Delhi . . . . .	200	50
28	Goa, Daman & Diu . . . . .	125	25
29	Lakshadweep . . . . .	—	—
30	Mizoram . . . . .	125	25
31	Pondicherry . . . . .	125	25

**State-wise disabled population in India and their rehabilitation**

801. SHRI HARINATH MISRA:  
KUMARI PUSHPA DEVI  
SINGH:  
SHRI LAKSHMAN MALLICK:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Indian disabled population is now estimated to be over 70 million and is increasing by 5 million every year;

(b) the State-wise break-up of the disable population vis-a vis the number of jobs offered and monthly pension granted to them; and

(c) whether in view of the gigantic task involved in rehabilitating the handicapped persons throughout the country, Government propose to extend the year of the disabled and also to implement long-term action plans to alleviate the hardships of handicapped and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) A statement-I showing the provisional figures of the totally blind, totally dumb and totally crippled in the country, based on the house-listing operation of 1981 Census with State/Union Territory-wise break-up is given. No data is available about the annual increase of the disabled population in India.

(b) The State-wise break-up of the disabled population is given in Statement-I.

The number of persons offered jobs by various special employment exchanges for the physically handicapped since their inception is given in Statement-II.

The monthly pension granted to physically handicapped persons under

Old Age Pension Scheme in the various States is given in Statement-III

(c) It is not proposed to extend the year of the disabled. However, the programmes launched for the welfare of the disabled during the international Year of the Disabled persons would continue during the current year also.

The important measures initiated by the Government for the welfare of the disabled are given in Statement-IV.

### Statement-II

*(Provisional figures based on Houselisting operations of 1981 Census)*

Sl. No.	India/State/Union Territory	Disabled Population	Totally Blind	Totally Crippled	Totally Dumb
		Total	Total	Total	Total
1	2	3	4	5	6
	INDIA*	1,118,948	478,657	363,600	276,691
	STATES				
1	Andhra Pradesh	100,552	39,902	30,070	30,580
2	Bihar	98,735	39,719	35,232	23,748
3	Gujarat	68,399	23,442	32,386	12,571
4	Haryana	15,843	7,656	4,828	3,359
5	Himachal Pradesh	10,714	3,924	2,695	4,095
6	Jammu & Kashmir	13,795	3,891	5,019	4,885
7	Karnataka	54,730	18,106	19,011	17,613
8	Kerala	31,053	8,178	12,056	10,819
9	Madhya Pradesh	101,873	53,451	34,228	14,194
10	Maharashtra	82,392	36,964	26,365	19,663
11	Manipur	2,167	620	703	844
12	Meghalaya	2,676	1,117	749	810
13	Nagaland	2,792	518	573	1,701
14	Orissa	61,298	27,625	19,911	13,762
15	Punjab	19,328	9,047	6,389	3,892
16	Rajasthan	80,043	46,465	21,517	12,061
17	Sikkim	2,483	182	360	1,944

1	2	3	4	5	6
18.	Tamil Nadu . . . . .	87,431	29,215	30,088	28,128
19.	Tripura . . . . .	4,143	1,521	1,494	1,128
20.	Uttar Pradesh . . . . .	164,556	93,618	41,502	29,436
21.	West Bengal . . . . .	100,955	29,155	34,129	37,171

## UNION TERRITORIES

1.	Andaman and Nicobar Islands	262	69	114	79
2.	Arunachal Pradesh . . . . .	2,626	738	401	1,487
3.	Chandigarh . . . . .	345	98	164	83
4.	Dadra and Nagar Haveli . . . . .	225	90	63	72
5.	Delhi . . . . .	5,157	1,962	2,158	1,037
6.	Goa Daman and Diu . . . . .	1,631	463	643	525
7.	Lakshadweep . . . . .	155	75	35	45
8.	Mizoram . . . . .	1,547	366	430	751
9.	Pondicherry . . . . .	1,024	480	287	275

\*EXCLUDES ASSAM

## Statement- II

Name of Special Employment Exchanges for the Physically Handicapped.	Date of Inception.	Number of Placement effected upto 31-9-1981				Total
		Blind	Deaf & Dumb	Orthopedic	Respiratory disorder.	
1	2	3	4	5	6	7
1. Bombay . . . . .	March, 1959	231	472	2638	6	3347
2. Delhi . . . . .	March, 1961	301	223	2303	1	3038
3. Madras . . . . .	April, 1962	297	521	3636	..	4454
4. Hyderabad . . . . .	1962	149	325	2205	..	2679
5. Calcutta . . . . .	April, 1963	71	374	1057	..	1432
6. Ahmedabad . . . . .	1963	210	60	2013	..	2283
7. Bangalore . . . . .	Oct., 1963	104	58	1700	..	1862
8. Chandigarh . . . . . (Punjab) shifted to Ludhiana	Feb., 1964	44	7	2322	..	2373
9. Kanpur . . . . .	March, 1965	95	46	728	..	870

1	2	3	4	5	6	7
10.	Trivandrum . Oct., 1970	5	10	2062	..	2017
11.	Jabalpur . . Dec., 1971	37	58	590	..	685
12.	Patna . . Jan., 1974	8	5	60	..	73
13.	Jaipur . . Oct., 1975	3	..	234	..	237
14.	Chandigarh (Haryana)* . Oct., 1975					
15.	Bhubaneswar . 1976	3	5	32	..	40
16.	Simla* . 1977					
17.	Gauhati . . Feb., 1979@					
18.	Agartala . . Aug., 1979@					
19.	Baroda . .	—	—	14	—	14
20.	Surat . .	—	—	13	—	13
21.	Rajkot . .	—	—	20	—	20
TOTAL :		1559	2099	21772	7	25,43

NOTE :— \*The Special Employment Exchanges maintains duplicate index cards only  
 @No Statistical return of the performance of Special Employment Exchanges have yet been received.

**Statement-III**

*Statement showing monthly pension granted to physically Handicapped Persons under old age pension Scheme by the States/Union Territories*

Sl. No.	Name of the State/U.T.	The Amount of Pension
1.	Andhra Pradesh . . . . .	Rs. 30 /- per month
2.	Bihar . . . . .	Rs. 30/- per month
3.	Gujarat . . . . .	Rs. 30/- per month
4.	Himachal Pradesh . . . . .	Rs. 50/- per month
5.	Karnataka . . . . .	Rs. 40/- per month
6.	Kerala . . . . .	Rs. 45/- per month
7.	Madhya Pradesh . . . . .	Rs. 60/- per month
8.	Maharashtra . . . . .	Rs 60/- per month .
9.	Jammu and Kashmir . . . . .	Rs. 60/- per month
		(Rs. 90/- per month with more than 2 dependents)

1	2	3	4	5
10.	Tamil Nadu . . . . .	Rs. 25/- per month plus one saree or dhoti twice a year plus Rice 1 kg. per week.		
11.	Uttar Pradesh . . . . .	Rs. 60/- per month		
12.	West Bengal . . . . .	Rs. 30/- per month		
13.	Delhi . . . . .	Rs. 50/- per month		
14.	Lakshadweep . . . . .	Rs. 60/- per month		

#### Statement IV

The important measures initiated by Government for the welfare of the disabled are enumerated below:—

#### Educational Facilities

The Government of India offer scholarships to blind, deaf and orthopaedically handicapped students from class 9th onwards. The scholarships range from Rupees 60 to Rupees 170 per month. In addition readers allowance are paid to blind students at rates varying from Rupees 50 to Rupees 100 per month. Orthopaedically handicapped students are also eligible to get transport allowance as well as allowance for maintenance of prosthetic and orthetic aids.

This scheme is being further liberalised to cover mentally retarded students. Handicapped children whose parents/guardians' income does not exceed Rupees 2000 per month would now be eligible for these scholarships.

The Government of India have also initiated a scheme to place handicapped children in normal schools. 100 per cent assistance is offered to the states for implementation of this scheme. The following benefits are admissible under this scheme:

1. Equipment allowance of Rupees 800 to be paid over 5 years per child.

2. Books and stationery allowance of Rupees 400 per child per year.

3. Transport allowance at Rupees 50 per month.

4. Reader's allowance at the rate of Rupees 50 per month for blind children.

5. Escort allowances of Rupees 75 per month handicapped children with lower extremity disability.

6. Cost of board and lodging for children in hostels whose parent's income is less than Rupees 750 per month.

7. Special pay of Rupees 50 per month to any employee in the hostel to help the children residing in the hostel for every 3 children.

8. One special teacher for 8 to 10 children.

In addition, special schools have been provided for disabled children for pursuing their studies whenever they cannot be integrated in ordinary schools.

Centres for training of teachers of the blind have been set up at Bombay, Delhi, Madras and Calcutta. Some Universities and Institutes also run B.Ed. programmes in special education. There are training colleges in Delhi, Lucknow, Calcutta and Bombay for training of teachers for the deaf.

#### Vocational training:

The Ministry of Labour have set up 12 Vocational Rehabilitation Centres for physically handicapped in the coun-



try. The assess the medical, vocational and psychological needs of the physical handicapped and render the required assistance for their rehabilitation. During the period of rehabilitation a stipend of Rupees 70 per month is given to the trainee for boarding expenses in addition to providing free lodging at the Centre.

### **Placement**

Special Employment Exchanges have been set up for locating jobs in various sectors for employment of the handicapped and to build up a link between the employers and the handicapped with a view to providing employment for the handicapped. It is also proposed to set up special employment cells in other employment exchanges.

### **Aids and appliances**

To assist disabled young men to obtain equipment needed for their education or employment, Government have launched a scheme to provide aids and equipments to the disabled free of cost. Disabled persons, whose income is below Rupees 750 per month are eligible to receive aids and appliances worth Rupees 1500 when the income ranges between Rupees 751 to Rupees 1500 aids and appliances worth Rupees 750 are provided for the disabled. This has helped a large number of children to receive free prosthetic, orthotic and rehabilitation aids, free hearing aids etc.

### **Aid to voluntary organisations**

Government have encouraged a large number of voluntary organisations to take up a wide range of activities for education, training and rehabilitation of handicapped children throughout the country. Liberal financial assistance is given to voluntary organisations working in this field.

### **Prevention and detection**

For prevention of deformities due to Polio, prevention of blindness etc., intensive programmes for protecting

children through vitamin 'A' tablets, Polio Vaccine etc., have been launched. The Integrated Child Development Services scheme offer a package of services including supplementary nutrition, immunization, health check-up and referral services to children below 6 years of age and expectant and nursing mothers.

Under the Health Guide Scheme of the Ministry of Health it is proposed to train Health Guides for detection of disabilities.

### **Miscellaneous**

In addition, the Government have also the scheme of differential rate of interest on loans to handicapped, petrol subsidy, reservation in group C&D Services/Posts in Central Services and comparable posts/services in Public Sector Undertakings and National Awards to best Handicapped workers/employers and also to placement officers, National Awards to individuals (s) and institution(s) for work done for the cause of the Handicapped.

### **Pakistani P.O.Ws in India**

802. SHRI K. RAMAMURTHY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) How many Pakistani Prisoners of War are still to be released by India;

(b) whether Pakistan has not yet given the third list of Indian P.O.Ws. in Pakistan and if so, according to our Government's estimate how many Indian P.O.Ws are still in Pakistan; and

(c) the steps being taken to get them released?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) None, Sir.

(b) 40 defence personnel are reported to be missing since the Indo-Pak conflict of 1971 and are believed to be held in Pakistani jails.